

(iii) Assessment Committee dealing with the assessment of house tax has been reconstituted with a majority of elected members. The Vice-President of the Cantonment Board also acts as Chairman of the Assessment Committee; and

(iv) During temporary absence of the President of the Cantonment Board the Vice-President has been authorised to preside over the meetings of the Board.

Construction of Roads by China near Sikkim Border

*729. Shri E. S. Vidyarthi:
Shri Atam Das:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Chinese are busy round the clock constructing and widening the roads near Sikkim border;

(b) whether it is also a fact that reports have been received from Bhutan indicating hectic road building activities in the areas facing North-Western Bhutan; and

(c) if so, the precautions taken by the Government to meet the threat?

The Minister of State in the Ministry of Defence (Shri B. E. Bhagat):
(a) and (b). Government have reports that the Chinese have been improving existing roads and bridges and constructing new ones across the boundary with Sikkim and Bhutan.

(c) Such developments are closely watched, constantly reviewed and taken note of in our defence planning.

नागाओं का पाकिस्तान चले जाना

*730. श्री प्रमोद सिंह खदीरिया :
श्री राम सेवक शर्मा :

क्या वैदेशिक-कार्य मन्त्री यह बताने की रूपा करेंगे कि :

(क) कितने विद्रोही नागा पाकिस्तान चले गये हैं; और

(ख) क्या मृत विद्रोही नागाओं के शवों के पास से मिले हाथियार चीन में बने हुए हैं या पाकिस्तान में ?

प्रतिरत्ना बर्मन: (श्री स्वर्ण सिंह) :

(क) चूंकि छिपे नागा लोग चोरी-छिपे पाकिस्तान के साथ लगने वाली हमारी सीमा को पार कर चले जाते हैं, इसलिए सरकार के पास ऐसे छिपे नागाओं का ठोंक-ठोंक संख्या के बारे में सूचना नहीं है जो पार करके जा चुके हैं अथवा वापस आ चुके हैं।

(ख) मृत अथवा जीवित छिपे नागाओं के जो हाथियार मिले हैं, उनमें से अधिकांश हाथियारों पर कोई निशान नहीं है अथवा कारगर बंग से मिटा दिए गए हैं।

Deportation of Indian Businessmen from Malawi

*731. Shri Baburao Patel: Will the Minister of External Affairs be pleased to state:

(a) the names of the leading Indian businessmen deported by the Malawi Government recently;

(b) the reasons for their deportation;

(c) whether our High Commissioner there has lodged any protest against the sudden deportations; and

(d) if so, with what results?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) Seven persons of Indian origin were declared prohibited immigrants by the Chief Immigra-